श्री जगदीश प्रसाद माथुर : इस सदन में आप के पूर्व जो मंत्री थे इस विभाग के उन्होंने पिछले सभी सत्रों में वेगन शार्टेज का केवल एक कारण बताया कि पूर्वी क्षेत्र में ला ऐंड आर्डर की स्थिति बहुत खराब रही । पहली बार आपने उस कारण को नहीं दोहराया है और इसके लिए मैं आप को धन्यवाद देता हूं । अब आप यथास्थिति पर आये हैं । मैं जानना चाहता हूं कि क्या इस वैगन शार्टेज का एक बड़ा कारण आप के विभाग में कर्मचारियों में फैला हुआ करप्शन नहीं है ? व्यापारियों को अपना माल सप्लाई करने के लिए इंडेंट देने के बाद भी वैगन्स नहीं मिलते जब तक कि उन की मांग पूरी नहीं होती, यथास्थिति जब तक नहीं बनती उन को वैगन नहीं मिलते और वैगन मिलने के बारे में बार-बार इस प्रकार की शिकायतें आप के पास आती रही हैं । तो क्या आप के पास मुख्य-मुख्य स्टेशनों का कोई असेसमेंट है कि किस स्टेशन पर कितने वैगन्स की आवश्यकता पड़ती है अथवा उसकी कोई योजना आप एक दो वर्ष में बनायेंगे जिस से इस प्रकार के करप्शन की शिकायतें भविष्य में न हों ?

SHRI T. A. PAI: When we refer to the shortage of wagons it is always with reference to the demand for movement of goods in the country. Two or three years ago, when movement of goods, particularly movement of foodgrains, took place from ports to the interior areas, the movement was always one way. With the Green Revolution that has taken place in some parts of the country. the movement is otherwise. When the coal was taken< from coal belts to Northern India, the wagons used to return empty. Therefore, the coal also could be moved faster. How they are moving goods while returning. Therefore the question of shortage of wagons cannot be answered in a straight-forward manner. Sometimes wagon shortage can also b$_e$ more profitable. Sometimes you can have artificial shortages so that the profitability is maintained. Th$_e$ Railways are taking every care to prevent such shortages being encouraged.

MR. CHAIRMAN: Yes, Mr. Malaviya. Last question.

SHRI HARSH DEO MALA VIA : Sir, has the attention of the Government been drawn to the holding up of wagons at Gadra station in Bihar where the ofE refuse to locate the wagons and the merchants have to go about the yards for locating their waigons and then they 'iave to grease their palms also to get the wagons ? Sir. it is a very serious complaint that we I have heard at~Muzzafarpur. I would like to know this from the hon. Minister,

SHRI T. *K.* PAI: Sir. 1 have not been informed of this. I will take note of the details and I will get it investi-

MR. CHAIRMAN : Question Hour is ! over. Now. the Short Notice Question.

12 NOON

SHORT NOTICE QUESTION AND ANSWER

चलती रेल गाड़ियों में डकैती और हत्या की घटनाओं में वृद्धि

1. **श्री सूरज प्रसाद** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चलती रेल गाड़ियों में डकैती और हत्या की घटनाओं में वृद्धि हो रही है ;

(ख) क्या यह भी सच है कि बरौनी में 4 डाउन आसाम मेल के अन्दर सशस्त्र डाकुओं ने हाल में 2 महिलाओं सहित 10 व्यक्तियों को घायल कर दिया था ; और

(ग) यदि हां, तो सरकार ने यात्रियों की जानमाल की सुरक्षा करने के लिए क्या कार्यवाही की है ?

•(•|INCREASE IN INCIDENTS OF DACOITY AND MURDER IN RUNNING TRAINS

1. SHRI SURAJ PRASAD: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the incidents of dacoity and murder in running trains are on the increase;

+T 1 Pnolictt iranclntirtn

(b) whether it is also a fact that 10 persons including two women were recently injured by armed dacoits in 4 Down Assam Mail at Barauni; ajjd

(c) if so, the action taken by Government to safeguard the life and property of the passengers ?]

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) Yes Sir. The trend of such crimes on Railways! has increased .

(b) No, Sir.

(c) The following preventive measures have been taken to ensure safety of passengers in trains : —

:(i) To the extent possible important night passenger trains are escorted by unarmed/armed personnel of the Government Railway Police.

(ii) Surprise checks/supervision of escort duties has been further intensified.

(iii) Deterrent punishment are inflicted on train escorts who are found negligent in their duties.

(iv) Concerned at the growing incidence of such crimes in railway trains the Minister of Railways has addressed the Chief Ministers of UP, Bihar and West Bengal in which States the incidence is comparatively high requesting them to provide armed guards on important passenger trains, particularly in badly affected areas, so that greater security could be provided to the travelling public.

†[रेल मंत्री (श्री टी० ए० पै): (क) जी हां । रेलों पर ऐसे अपराधों के रुख में वृद्धि हुई है ।

(ख) जी नहीं ।

(ग) गाड़ियों में यात्रियों की सुरक्षा सुनिश्चित करने के लिए निम्नलिखित निवारक उपाय किए गए हैं :—

(i) रात में चलने वाली महत्वपूर्ण सवारी गाड़ियों में यथासम्भव सरकारी रेलवे पुलिस के हथियार-बन्द और बिना हथियार मार्ग-रक्षी तैनात किये जाते हैं ।

(ii) मार्गरक्षी ड्यूटी करने वाले कर्मचारियों की अचानक जांच/पर्यवेक्षण का काम तेज कर दिया गया है ।

(iii) जो गाडी-मार्गरक्षी अपनी ड्यूटी में लापरवाह पाये जाते हैं, उन्हें कठोर दण्ड दिया जाता है ।

(iv) रेल गाड़ियों में ऐसे अपराधों की घटनाओं में वृद्धि से चिन्तित हो कर रेल मंत्री ने उत्तर प्रदेश, बिहार और पश्चिम बंगाल, जहां इस प्रकार की घटनाओं की संख्या अपेक्षाकृत अधिक है, के मुख्य मंत्रियों को पत्र लिखकर उनसे अनुरोध किया है कि महत्वपूर्ण सवारी गाड़ियों में, खासकर जिन क्षेत्रों में हालत खराब है, सशस्त्र पहरेदारों की व्यवस्था करें ताकि यात्री जनता के लिए अधिक सुरक्षा की व्यवस्था की जा सके ।]

श्री सूरज प्रसाद : क्या मंत्री महोदय बताएंगे कि गत दो वर्षों के अन्दर चलती हुई रेलगाड़ियों में डकैतियों की संख्या कितनी है और साथ ही क्या यह बात सही है कि रेलवे प्रोटेक्शन फोर्स चलती हुई रेलगाड़ियों में डकैतियों को रोकने में बिलकुल असफल रही है ?

SHRI T. A. PAI : Sir, in 1970, the number of murders was 15; in 1971, it was 35; and in 1972, that is, uptil September 1972. it is 72.

As regards dacoities, in 1970 the number was 60; in 1971 it was 77; and in 1972 up to September, it is *55.*

Sir, I have already assured the House that I am concerned about this problem and I am taking it up with the State Gov-

†[ ] Hindi translation.

ernmeists concerned. 1 have also decided to convene a meeting of the Home Ministers and the IGPs of the States concerned and to request them to give greater protection tc the trains than what th);y have been able to do, because this is taking place more in their respective States. I have also suggested that we might have a T;>sk Force with more powers than what they have now for the Railway Protection Police so that we might be able to deal with these crimes more directly than at present.

श्री सूरज प्रसाद : इससे साफ जाहिर होता है कि ट्रेंड में डिफरेंस नहीं है। लेकिन ऐसा लगता है कि चलती हुई रेलगाड़ियों में क्राइम्स की संख्या बढ़ती जा रही है। मैं सरकार से जानना चाहूंगा कि क्या यह बात सही है कि रेलवे प्रोटेक्शन फोर्स डकैतों के साथ मिलकर रेलवे में डकैती कराती है ? अगर यह बात सही है तो क्या सरकार रेलवे प्रोटेक्शन फोर्स को स्ट्रीमलाइन करने के पक्ष में विचार करने के लिए तैयार है ?

SHRI T. A. PAI: Sir. the Railway Protection Force are our own staff who are upgraded, you see. Formerly, they were chowkidars and they are now upgraded with some specific powers to look after our own property and the properly entrusted to us. There is considerable confusion between the Railway Protection Force and the Government Railway Police who are looking after the policing jobs of the trains and the stations. But, Sir, I am not aware whether any direct collusion is there or whether complaints of collusion can be made against the one *or* the oth;r type of the noliee.

श्री सूरज प्रसाद : जी० आर० पी० के बारे में बताइये। क्या जी० आर० पी० डकैतों के साथ मिलकर डकैती करती है, इस बारे में बताइये।

SHRI T. A. PAI: Sir. I am not able to say whether there is any collusion* between them. But where there were armed guards travelling in trains, unfortunately, the crimes could not be nrevented

डा० भाई महावीर : श्रीमन्, मंत्री जी ने कहा कि रेलवे प्रोटेक्शन फोर्स रेलवे प्रापर्टी और जो प्रापर्टी रेलवे के चार्ज में होती है उसके संरक्षण का काम करती है और साथ में उन्होंने पहले जवाब में कहा था कि एक टास्क फोर्स बनाने का हम विचार कर रहे हैं जिससे कि रेलवे प्रोटेक्शन फोर्स को ज्यादा एफेक्टिव किया जा सके। मैं जानना चाहता हूं कि क्या आज की स्थिति यह है कि रेलवे के अन्दर होने वाले अपराधों को रेलवे प्रोटेक्शन फोर्स रोक नहीं सकती क्योंकि उसका काम सिर्फ रेलवे के वैगंस की सुरक्षा करना है, ट्रेन के अन्दर बैठे हुए यात्रियों की सुरक्षा करना नहीं है। यह कानूनी स्थिति, महोदय, मुरादनगर और मोदीनगर के बीच में जो दुर्घटना हुई उसकी जब पहले चर्चा हुई थी तब इस सदन में आई और यह कहा गया कि रेलवे प्रोटेक्शन फोर्स ऐसे मामले में कुछ नहीं कर सकती क्योंकि उनकी ड्यूटी सीमित है—केवल रेलवे के वैगंस और रेलवे की सम्पत्ति की रक्षा करने तक। तो मैं जानना चाहता हूं कि क्या इस तरह की कानूनी बाधा अभी भी है और इस वजह से रेलवे प्रोटेक्शन फोर्स यात्रियों को उचित संरक्षण देने में असमर्थ है और क्या इस कानूनी रुकावट को दूर करने का कोई फैसला किया गया है। और जो मुरादनगर की घटना हुई जिसके सिलसिले में यह बात आई थी उसके बारे में मैं जानना चाहता हूं कि आज तीन हफ्ते से ज्यादा हो जाने के बाद क्या वहां पर कोई कार्यवाही हुई है, कोई खोज की गई है, क्योंकि, सभापति जी, मुरादनगर जैसे छोटे शहर में ...

MR. CHAIRMAN: This is another question.

डा० भाई महावीर : मैं खत्म ही कर रहा हूं। मुरादनगर जैसे छोटे स्थान में इस तरह का कांड करने वालों की खोज न कर सके तो फिर समझ में नहीं आता है कि बड़े-बड़े शहरों में लोग जो अपराध करते हैं उनको कैसे रोक सकेंगे।

श्री सभापति : यह सवाल तो पहले हो चुका है।

SHRI T. A. PAI : Sir, 1 agree that this diarchy between the Railway Protection Force and the Railway Police has resulted

in nobody being responsible for preven;ing these crimes by taking prompt action. I am afraid that this kind of loophole is also being taken advantage of by the *goondas* who are able to get ovvav with the crimes that the, are committing. In the past, whenevet this question was raised.....

श्री जगदम्बी प्रसाद यादव : उस पर तो आपको रिजाइन करना चाहिए ।

श्री सभापति : अभी तो जवाब देने दो, रिजाइन करेंगे तब करेंगे, अभी तो कहने दो ।

SHRI T. A. PAI : About 3 crores of rupees are being paid to the State Govern ments to maintain the railway police. But in spite of that, f think, these crimes are allowed to continue. I have, therefore, de cided to get in touch with the State Gov ernments and try to persuade them to see that n authority is vested with the Railway Protection Force itself in order to j enable them to di-charge their responsi-bilities for the safety of the passengers, j just as they are responsible for the goods that are entrusted to them.

DR. BHAI MAHAVIR : I had also asked as to what had been done about the Modinagar incident. They sent their I.G. and we are expecting something about it.

श्री जगदम्बी प्रसाद यादव: इनको शर्म के मारे चले जाना चाहिए ।

MR. CHAIRMAN : He is rising to answer the question.

SHRI T. A. PAI : l am not al answer that question straightaway.

DR. BHAI MAHAVIR: Three weeks have passed.

श्री सूरज प्रसाद : यह जब से आये है तब से इकॅनी बढ़ती जा रही है ।

श्री सभापति : उनको पता नहीं है ।

DR. BHAI MAHAVIR : We do not expect the Chair to be so indulgent to the hon. Ministers when they come ignorant of an incident which took place three weeks ago.

MR. CHAIRMAN: There is no question of indulgence. 2—1058RSS/72

श्री बनारसी दास : श्रीमन्, अभी डा० भाई महावीर ने जिस घटना के बारे में ध्यान आकर्षित किया, 11 नवम्बर को घटना हुई मोदीनगर और मुरादनगर के बीच में, तो मेरी जानकारी में यह है कि बड़े-बड़े अधिकारी इस घटना पर पर्दा डालने की कोशिश कर रहे हैं । मेरी कुछ उच्च अधि-कारियों से बातें हुई, उनका कहना यह है कि कोई लड़कियों का मालेस्टेशन नहीं हुआ और न किसी लड़की के कपड़े फाड़े गये, सिर्फ वहां रेलवे के एक इम्प्लाई, एक सरदार जी, थे उन्होंने लड़कों को अन्दर जाने से रोका सिर्फ उन्हीं से झगड़ा हुआ, इसी वजह से कोई कार्यवाही नहीं की गई है ।

श्री सभापति : अभी जो सवाल है उस व में पूछिये ।

श्री बनारसी दास : अध्यक्ष महोदय, मैं मिनिस्टर साहब की जानकारी में यह लाना चाहता हूं कि मेरी जो कुछ अधिकारियों से बातें हुई उसके आधार पर यह मालूम हुआ कि उनका कथन यह है कि लड़कियों का कोई मालेस्टेशन नहीं हुआ ।

श्री सभापति : आप उसी का दुबारा दुहरा रहे हैं ।

श्री बनारसी दास : तो क्या माननीय मंत्री महोदय इस प्रश्न पर कोई वक्तव्य सदन के सामने देंगे क्योंकि यह बड़ी लज्जाजनक घटना है ।

MR. CHAIRMAN : I do not allow this. Yes, Tyagi Ji.

श्री महावीर त्यागी : अभी भाई महावीर जी ने जो सवाल किया था उसका पूरा जवाब नहीं मिला । उनका कहना यह था कि इस किस्म की घटनाओं को रोकने के लिए जो पुलिस प्रोटेक्शन फोर्स है और दूसरी फोर्सेज हैं उनको कानूनी अधिकार नहीं है ला एण्ड आर्डर के मामले में दखल देने का । तो क्या मिनिस्टर साहब इस बात का विचार कर.

रहे है कि उनके अधिकारों में कुछ कानूनी तब्दीली कर दी जाए ताकि आपकी पुलिस फोर्स भी इस काम को कर सके जो कि लोकल पुलिस करती है ?

श्री सभापति : त्यागी जी, जवाब उन्होंने दे दिया है। I do not know if he has any-thin" more to say on this.

SHRI T. A. PAI : This is what I had suggested. We are now engaged in the exercise of finding out as to how it can be done.

MR. CHAIRMAN : They are doing it.

WRITTEN ANSWERS TO QUESTIONS

CONSTRUCTION OF RAILWAY LINE FROM 1NDOR£ TO BARODA VIA DOHAD, DHAR AND JHABUA

415. SHRI BALRAM DAS: Will the Minister of RAILWAYS be pleased to state.

(a) whether Government have received any representation from the people of Jhabua requesting for the construction of a railway line connecting Indore and Baroda via Dohad, Dhar and Jhabua; and

(b) if so. what decision hai beera taken by Government in the matter ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) Yes. Sir.

(b) Dohad and Baroda are connected by broad gauge *'via* Godhra. Engineering and traffic surveys for broad gauge/metre gauge rail link between Indore and Dohad *via* Jhabua and Dhar carried out earlier revealed that the line would cost Rs. 7.94 crores for B. G. and would not be remunerative. In the absence of any major development in these areas the line is not likelv to be economically viable. The proposal is therefore not being considered.

tTHERMAL POWER STATIONS IN MAHARASHTRA

*363. SHRI M. K. MOHTA : Will the Minister of IRRIGATION AND POWER be pleased to state :

tTransferred from the 30th November, 1972.

(a) whether Government have finalised proposals to set up two super thermal power stations in Maharashtra; and

(b) if so. the details thereof, and the expected time for completion of the projects ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BATJ NATH KUREEL) : fa) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) and (b) Maharashtra State authorities have submitted proposals for setting up two large-sized thermal power plants, one at Koradi where three units of 200 MW each are proposed to be installed in the Fifth Plan as Stage III (in addition to the four units of 120 MW each comprising Stages T & II, work on which is already progressing) and another at a new site at Chanderpur in the Chanda colliery area with an installed generating capacity of 1300 MW. comprising four sets of 200 MW each and one set of 500 MW.

2. The ncessarv coal for the Koradi Thermal Power Station would be availed from Silewara in the neighbourhood of the site supplemented by rail-borne coal from Kamptee and Pench Valley coalfields. Cooling water for the power station will be availed from Pench reservoir at Totladoh supplemented by the Kampteegheri weir and the baby canal leading to the station. Koradi Extension is estimated to cost Rs. 97.4 crores.

3. The Chandrapur Thermal Power Station will utilise the coal reserves available in Chanda. Ghugus. Majri and Ballarshah fields. Cooling water would be availed from Trai river supplemented by storage of water at Andhari. The generating equipment including the 500 MW unit is to be procured indigeneouslv. The estimated cost of the Chandrapur Station is Rs. 221.6 crofes.

4. The first generating unit at both the projects may be expected to be completed after five years from the date of sanction. The projects are- at present under examination in the Central Water and Power Commission.